

- (ii) 3 sets per annum - after five years of service.

**School Passes:**

3 sets per annum issued to each student - dependent member of the family studying away from the headquarters of Railway employee.

(b) As issue of passes to various categories of Railway employees is decentralised and spread out on all Indian Railways, no consolidated record is maintained in regard to total number of passes issued and their actual utilisation by the employees and their dependants. In view of the voluminous and time consuming nature of work and staff requirements, no statistics is maintained.

**Meetings of Courts/Senates of Central Universities**

9875. SHRI SYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given on 21 April, 1988 to Unstarred Question No. 7945 regarding meeting of the Courts/Senates of Central Universities and State:

(a) the dates of meetings of the Courts/Senates of each of the Central Universities during the last three years;

(b) the total statutory membership of the Court/Senates in each case; and

(c) the actual membership of each body as on 1 April, 1988?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (c). The requisite information is being collected and will be laid on the Table of the House.

**CCTV System on Railway Stations**

9876. SHRI SYED SHAHABUDDIN: Will the Minister of RAILWAYS be pleased to refer to the reply given on 21 April, 1988 to Unstarred Question No. 7837 regarding

CCTV system on Railway Stations and state:

(a) the licence fees collected or due to the Railways from the operators of the closed circuit television system at the railway stations during 1987-88;

(b) the average time in absolute as well as proportionate terms every day allotted to commercial advertisements;

(c) the estimated revenue from such commercial advertisements collected by the closed circuit television system operators during 1987-88; and

(d) whether any instances of misuse of the closed circuit television system for telecasting undesirable material have come to the notice of Government and if so, the measures taken to prevent them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) An amount of Rs. 46,03,981 has been realised as licence fee during 1987-88 from the CCTV operators.

(b) In absolute terms, the time allotted for every day for commercial advertisements varies from six to nine hours, depending on the importance of the stations. Proportionately, 50% of total telecasting time is utilised for commercial advertisements and 50% for railway information.

(c) The CCTV system at railway stations is installed, maintained and managed at their own cost, in addition to payment of licence fee to railways. They collect revenue from commercial advertisement. As such, this information is not maintained by the railways.

(d) Yes, Sir. In a recent case, the CCTV